

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1247
ANSWERED ON:31.07.2000
STAFF OF VAYUDOOT LIMITED
HARIBHAU MAHALE

Will the Minister of CIVIL AVIATION be pleased to state:

refer to Unstarred Question No.2274 dated March 9, 2000 and state:

- (a) whether the matter has since been finalised;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the time by which it is likely to be finalised?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a),(b) and (c): The following decisions have been taken in this regard:-

- (i) The employees of Short Haul Operation Department be offered to merge with the mainstream of Indian Airlines only on voluntary basis, on terms/scales defined by Indian Airlines taking all factors into consideration.
- (ii) Those opting against the merger be allowed to remain in SHOD, and the time-bound promotion as per their career progression under Short Haul Operation Department be released immediately by the Indian Airlines Management.
- (iii) The date of merger of Short Haul Operation Department employees in the mainstream of Indian Airlines be uniformly kept as 10.3.1998.